

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4764  
TO BE ANSWERED ON-20/03/2026**

**POPULATION EXPLOSION**

**4764. SHRI ANIL YESHWANT DESAI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the country is on the verge of population explosion despite the family planning programme being run continuously for so many years as there is no effective population control law;
- (b) if so, the details thereof along with the action being considered to identify the loopholes in the programme;
- (c) whether the Government proposes to formulate any law to control population with a cap of maximum two children;
- (d) if so, the details thereof and the time by which it is likely to be done;
- (e) whether any provisions are available to withdraw certain concessions such as tax, ration, education fee, houses from the people who opt for larger family; and
- (f) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (f) India has achieved a Total Fertility Rate (TFR) of 2.0 as per National Family Health Survey (NFHS-5, 2019–21). This is aligned with the National Population Policy 2000 and the National Health Policy 2017.

National Family Planning Programme focuses on voluntary adoption of family planning services based on informed choices, with programmatic interventions addressing healthy timing and spacing of pregnancies for well-being of the mother and child. An integrated Continuum of Care approach across maternal, child, and adolescent health is supported with various Information, Education and Communication (IEC) activities to safeguard the health of the mother and child. State-specific budgets under the Programme Implementation Plan are considered for approval based on proposals submitted by the States.

Various schemes implemented by the Government under Family Planning programme are given below-

- i. **Expanded Contraceptive Choices** comprises of Condoms, Combined Oral contraceptive pills, Intrauterine Contraceptive Devices (IUCD), Sterilization, Injectable contraceptive MPA (Antara Programme), Centchroman (Chhaya) and Emergency contraceptive pills.

- ii. **Mission Parivar Vikas** implemented in thirteen states for increasing the access to contraceptives and family planning services.
- iii. **Compensation scheme for Sterilization acceptors** provides compensation for loss of wages to the beneficiaries.
- iv. **Post-Pregnancy contraception** in the form of Post-Partum Intrauterine Contraceptive Device (PPIUCD), Post-Abortion Intrauterine Contraceptive Device (PAIUCD), and Post -Partum Sterilization (PPS).
- v. **‘World Population Day Campaign’ and ‘Vasectomy Fortnight’** are observed every year to boost awareness on Family Planning and service delivery across all States/ Union Territories.
- vi. **Home Delivery of Contraceptive Scheme** by ASHAs.
- vii. **Family Planning Logistics Management Information System (FPLMIS)** to ensure availability of Family Planning commodities across all the levels of health facilities.

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